Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor		mary of		•	Amount of	Amount	Amount	Details	Remar
No.		claims	received	adı	mitted	contingent	of claims		in	ks,
		No.	Amount	No. of	Amount of	claims	not	under	Annexure	if any
		of		claim	claims		admitted			
		clai		S	admitted			on		
1	Secured financial creditors belonging to any	ms	0	0	0	0	0	0	1	
1	class of creditors	O	O	U	U			O	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	18,39,71,757.16	1	18,39,71,757.16	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	73,48,345	1	73,48,345	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	52,33,143	1	52,33,143	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	3	19,65,53,245.16	3	19,65,53,245.16	0	0	0		

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14TH JULY</u>, <u>2022</u>

List of secured financial creditors belonging to any class of creditors

Sl.	Name	Details	of claim			Details	of claim			Amount	Amount	Amount	Amount	Remark
No.	of	rece	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi	Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	continge-	Mutual	not	under	
	t-or	of	claimed	of claim	of claim	covered	covered	related	voting	nt	dues,	admitted	verifica-	
		receipt		admitted		by	by	party?	share in	claim	that may		tion	
						security	guarant		CoC		be set-off			
						interest	ee							

Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14TH JULY</u>, 2022

List of unsecured financial creditors belonging to any class of creditors

Sl	Name of	Detai	ils of		Det	tails of clain	ı admitted		Amount of	Amount	Amount of	Amount of	Remarks
No	cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		-		admitted		by	party?	CoC		may be			
						guarantee	1 0			set-off			

Annexure-3 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED;</u>

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14TH JULY</u>, <u>2022</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor		of claim eived	Details of claim admitted Amount Nature Amount Amount Whether %						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of receipt	Amount claimed	of claim admitte d	of claim	Amount covered by secur -ity interest	Amount covered by guar antee		% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
2	Standar d Charte d Bank		18,39,71,757. 16	7.16		18,39,71,75 7.16		No	96.16	-	-	-	NA	-

Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14TH JULY</u>, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of cre-	Detai receive	ils of claim d		Details o	f claim admitt	ed		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	, and
1	Dhani Loans and Services Limited (Formerly known as Indiabulls Consumer Finance Limited		73,48,345	73,48,345	Unsecured Financial Creditor		No	3.84					NA
	Finance												

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14TH JULY</u>, <u>2022</u>

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	·

Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14TH JULY</u>, 2022

List of operational creditors (Employees)

Sl. No.	Name of authorised o	Name empl		ils of eceived	De	Details of claim admitted				Amount of any	Amount of claim	Amount of claim not	
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	v
								иррисцые					

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14TH JULY</u>, <u>2022</u>

List of operational creditors (Government dues)

	Details of	claimant	Details of		Details of claim admitted				Amount	Amount	Amount	Amount of	/
No			claim re	eceived					of contin-	of any	of claim	claim not	if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
1	Income Tax (Shri. Rajiv Ramesh Meshram,I RS)	State	20.06.20	52,33,143	52,33,143	Unsecure d Operation al Creditor		NA	-		-	_	NA

Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14TH JULY</u>, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Details	of claim	Details of claim admitted						Amount	Amount	Amount	Amount	Remarks,
No.	of	rece	ived							of contin-	of any	of	of claim	if any
	credi	Date of							gent	mutual	claim	under		
	tor	receipt	claimed	nt of	of claim	nt	covered	related	voting	claim	dues,	not ad-	verifica-	
				claim		covere	by guara	party?	share in		that may	mitted	tion	
				ad		dby	-ntee		CoC		be set-off			
				mitted		securi								
						ty								
						inter								
			est											

Name of the corporate debtor **PATIDAR EXIM PRIVATE LIMITED**;

Date of commencement of CIRP <u>04TH FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14TH JULY</u>, 2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received		Details of cl m admitte		Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any		
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	of claim of vered by vered by related			-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion		